

CHAPTER VII

STATEMENT OF BOARDS, COUNCIL, COMMITTEES AND OTHER BODIES CONSTITUTED UNDER THE CONTROL OF LAW (A) DEPARTMENT.

There are only two bodies that has been constituted under the Law Department, and Meghalaya State Law Commission is under Law (A) Department, viz;-

MEGHALAYA STATE LAW COMMISSION

1. ESTABLISHMENT:

The State Government has set up the Meghalaya State Law Commission. Vide Notification No.LR.123/78/23, dt.24.1.1980.

2. ADDRESS:

The Office of State Law Commission is situated at Taxation Building Annex, Shillong – 793 001.

3. FUNCTIONS:

The functions of the Commission are follows:

1. to consider and suggest revision or amendment of laws within the Legislative Competence of the State Legislature; and
2. to consider and suggest revision or amendment of rules framed by the State Government or other authorities subordinate to the State Government.
3. to consider and suggest codification of the tribal customary laws.
4. to consider and suggest re-organisation of the present system of administration of justice and re-organisation of justice and re-organisation Courts in the entire State, and in this connection-
 - a) to examine the feasibility of application of the Codes of Criminal and Civil procedure, and other Laws in the State, and
 - b) to consider and suggest how and to what extent village functionaries may be involved in the administration of justice.
5. Such other function as may be assigned by the State Government from time to time.

4. **MEMBERS:**

The name of present Chairman /Co-Chairman / Vice Chairman and Members with Telephone numbers are as follows:

1. Shri Balajied Kupar Synrem, Chairman,
Meghalaya State Law Commission,
Phone No. 2222095 (Office).
 2. Shri Shri Lambor Malngiang, Co-Chairman,
Meghalaya State Law Commission.
Phone No. 2224570 (Office).
 3. Shri Shri. Pyndapborlang Nongsiej, Vice-Chairman,
Meghalaya State Law Commission,
Phone No. 2222095 (Office).
 4. Shri Comet Star Kyndiah, Vice Chairman,
Meghalaya State Law Commission.
 5. Advocate General, Meghalaya.
 6. Secretary, Government of Meghalaya
Law Department, Member.
 7. Chief Executive Member,
Khasi Hills Autonomous District Council, Member. Members.
- } All Official

5. **Meetings Held:**

The number of meetings held by the Meghalaya State Law Commission with effect from 1980 are as follows:-

Year	–	Number of Meetings held
1980	–	1
1981	–	3
1982	–	3
1983	–	6
1984	–	6
1985	–	6
1986	–	5
1989	–	3

1990	–	1
1991	–	1
1992	–	1
1994	–	1
1998	–	1
1999	–	1
2002	–	1
2003	–	1
2010	–	1
2014	–	2
2015	–	2
2016	–	1
2017	–	1
2019	–	1
Total	–	49
